

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 1798
TO BE ANSWERED ON 28.11.2019**

National Welfare Fund for Sportspersons

**1798. SHRI GANESH SINGH :
SHRI AJAY NISHAD :**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the salient features of 'Pandit Deendayal Upadhyay National Welfare Fund' for Sportspersons launched by the Government;

(b) the funds released/utilized/disbursed/sanctioned under the said scheme, State-wise including district Satna;

(c) the details and the total number of sportspersons benefited from this fund during the each of the last three years and current year, State/sports-wise;

(d) the total amount provided to sportspersons alongwith the criteria/ procedure adopted to fix the amount of assistance to be given to sportspersons from this fund;

(e) whether any awareness programme has been launched in Madhya Pradesh for implementation of the above scheme for medical treatment of sportspersons and if so, the details thereof since inception of the said scheme, year-wise and if not, the reasons therefor; and

(f) whether the Government has achieved the objectives under this fund and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[KIREN RIJIJU]**

(a) : The salient features of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) are as follows :

- (i) To provide suitable assistance to outstanding sportspersons now living in indigent circumstances;**
- (ii) To provide suitable assistance to outstanding sportspersons injured during the period of their training for competitions and also during the competitions, depending on the nature of the injury;**
- (iii) To provide suitable assistance to outstanding sportspersons who bring glory to the country in international sports field and who are disabled as an after effect of their strenuous training or otherwise and to provide them assistance for medical treatment;**
- (iv) To provide suitable assistance to promote welfare of outstanding sportspersons generally in order to alleviate distress among them and their dependents in indigent circumstances.**

(b) and (c) : Funds are not sanctioned/released under the Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons scheme area-wise. Information of funds sanctioned to athletes under the scheme during each of the last three and current year (as on 25.11.2019) is at Annexure-1.

(d) : The financial help is provided to athletes depending upon their financial and medical conditions. The information of funds provided to athletes during the period under question is at Annexure-1.

(e and f) : Sports being a State subject the responsibility for medical treatment of athletes of Madhya Pradesh rests with the Government of Madhya Pradesh. Under the Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons, this Ministry supplements efforts of the State Government. Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons scheme has been circulated to the Sports Authority of India, Indian Olympic Association, all recognized National Sports Federations, all State Governments/UT Administrations, including Government of Madhya Pradesh. The scheme is also available on the website of Ministry of Youth Affairs and Sports. The purpose of the scheme is being served as is evident from Annexure-1.

Annexure - 1

Annexure referred to in reply to part (b) to (d) of the Lok Sabha Unstarred Question No. 1798 for answer on 28.11.2019 regarding National Welfare Fund for Sportspersons by Shri Ganesh Singh and Shri Ajay Nishad

Year	S. No.	Name of sportsperson / organization	Sports discipline	Purpose for financial assistance	State/UT to which beneficiary belongs	Amount paid (in Rs.)
2016 -17	1	Shri Mohd. Shahid	Hockey	Medical Treatment	Uttar Pradesh	10,00,000
	2	Shri Bir Bahadur Singh	Football	Ameliorating financial condition	Telangana	2,00,000
	3	Ms Preeti Beniwal	Boxing	For Medical Treatment	Haryana	85,000
Total :						12,85,000
2017 -18	4	Shri Mohammad Habib	Football	Medical Treatment	Andhra Pradesh	5,00,000
	5	Shri N.K. Mishra	volleyball	Ameliorating financial condition	Rajasthan	5,00,000
	6	Shri Kaur Singh	Boxing	Ameliorating financial condition	Punjab	5,00,000
	7	Family of Late Ms Nitisha Negi	Football	Financial assistance to family	Delhi	5,00,000
	8	Ms Gohela Boro	Archery	Medical Treatment	Assam	3,37,500
	9	Family of Late Master Praveen, hockey trainee at STC Bhopal	Hockey	Financial assistance to family	Haryana	2,00,000
Total :						25,37,500
2018 -19	10	Shri N. Brij Kishore	Gymnastic	Medical treatment	Telangana	6,00,000
	11	Family of Shri Sumit Rabha, football	Football	Medical treatment	Assam	5,00,000

		player				
	12	Ms Khaidem Kalambia Chanu	Fencing	Medical treatment	Assam	5,00,000
	13	Shri Lakshmi Kanta Das	Weightlifting	Medical treatment	West Bengal	2,00,000
	14	Shri Limba Ram	Archery	Medical treatment	Rajasthan	5,00,000
	15	Ms Gohela Boro	Archery	Medical treatment	Assam	5,00,000
	16	Shri Ashok Soren	archery	Ameliorating financial condition	Jharkhand	5,00,000
	17	Ms Garima Joshi	Athletics	Medical treatment	Uttrakhand	5,00,000
	18	Shri Prem Lal	Wrestling	Medical treatment	Delhi	5,00,000
	19	Shri Hakam Singh	Athletics	Medical treatment	Punjab	10,00,000
	20	Ms Vandana Suryavanshi	Judo	Ameliorating financial condition	Madhya Pradesh	3,00,000
	21	Shri G. Lakshaman	Athletics	Ameliorating financial condition	Kerala	10,00,000
Total :						66,00,000
2019 -20	22	Shri Limba Ram Ahari	Archery	Medical treatment	Rajasthan	5,00,000
	23	Shri Madasu Srinivas Rao	Badminton (Para)	Ameliorating financial condition	Andhra Pradesh	5,00,000
	24	Ms Chandro Devi Tomar	Shooting	Medical treatment	Uttar Pradesh	5,00,000
	25	Shri Renjith Maheshwari	Athletics (Para)	Medical treatment	Tamil Nadu	2,20,000
	26	Ms Veera Pal Kaur	Athletics	Medical treatment	Punjab	1,50,000
	27	Ms Mithula U.K.	Badminton	Medical treatment	Karnataka	10,00,000
	28	Shri J. Pitchayya	Ball badminton	Medical treatment	Telangana	5,00,000
	29	Shri Ansh Yadav	Athletics	Medical treatment	Uttar Pradesh	10,00,000
	30	Ms Inshah Bashir	Basketball (Para)	Medical treatment	Jammu & Kashmir	50,000
	31	Shri Sanjay	Wushu	Medical	Haryana	1,00,000

		Singh		treatment		
	32	Ms Saly George	Volleyball	Ameliorating financial condition	Kerala	2,50,000
	33	Ms Gohela Boro	Archery	Medical Treatment	Assam	1,62,415
Total :						49,32,415
Grand Total :						1,53,54,915

Monthly pension is also being given from 'Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons' to the following sportspersons of yesteryears :

S. No.	Name of yesteryear sportsperson	State/UT to which beneficiary belongs	Monthly pension (in Rs.)
1	Smt. Bhagwan Devi	Delhi	10,000
2	Smt. Nilima Vasant Ponkhe	Maharashtra	8,000
3	Shri H.L.P rabhakar	Karnataka	8,000
4	Shri O.K. Sathyan	Kerala	8,000
5	Shri V. Govardan	Kerala	8,000
6	Shri N. Jayaraman	Kerala	8,000
7	Shri P. Ravindran	Kerala	8,000
8	Smt. RitikaDhar	West Bengal	8,000
9	Smt. JaspreetKaur	Punjab	10,000
10	Shri Samar Banerjee	West Bengal	8,000
11	Shri Robin Hazra	West Bengal	8,000
12	Shri Nikhil Kumar Nandi	West Bengal	8,000
13	Shri E. Rama KrishnaRao	Karnataka	8,000
